



2026:AHC:10686

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 43600 of 2025

Ram Avatar And 4 Others

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Amar Singh Yadav, Vinod Kumar Yadav
Counsel for Respondent(s)	: C.S.C., Hari Narayan Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Order dated 29.09.2025 passed by the Respondent No.2 namely Sub Divisional Magistrate, Tehsil-Sadar, District- Kannauj in the proceedings initiated under Section 76(1) of the U.P. Revenue Code, 2006 is under challenge in the present writ petition.
2. It is argued by the learned Standing Counsel that against the aforesaid order, statutory alternative remedy is available to the petitioners to file an appeal before appellate forum as provided under Section 210 of the U.P. Revenue Code, 2006.
3. Accordingly, the writ petition is dismissed on the ground of availability of statutory alternative remedy.

(Prakash Padia,J.)

January 16, 2026

Swati